HIGH COURT OF ANDHRA PRADESH OFFICE ORDER

Date: 29-05-2019

The following personnel have been allotted duty on the Public Holiday as shown below:

01-06-2019 (SATURDAY)

1.Sri.K.L.V.V.S.S.Kumar	Scrutiny Officer	9441296721	
2.Smt.Y.Vijaya Nirmala	Scrutiny Officer	9989421323	
3.Sri S.Srinivas	Scrutiny Officer	9948666548	
4.Smt. G.Hela Naidu	Court Master	7901625246	
5.Smt .M.V.S.Manikyamba	Court Officer	7901625234	
6 Sri.P.Suresh Babu	Copyist	9848373073	
7.Sri A.Lakshminath Assistant	(New Filing)	9000324234	
(For receiving cases in new filing section)			

02-06-2019 (SUNDAY)

1. Sri P.Anjaiah	Scrutiny Officer	9949303877
2. Smt. J.Saroja	Court Master	7901625249
3. Sri G.Kanneswara Rao	Court Officer	9963165634
4. Sri. M.Ramanuja Chary	ASO	9493408422

(In addition to Holiday work the Typists and Drafters shall attend the Special Cell work on the aforesaid dates)

The Section Officer/ Court Officer/Scrutiny Officer, who is allotted duty as aforesaid, shall ascertain the closing SR numbers of each category of cases from the Section Officer of the New filing Section, for the purpose of numbering the cases of house motion.

In case of House Motion being granted, the Court Officer/Scrutiny Officer shall scrutinize the papers filed by the counsel and if they are in order, assign the number to the main case and miscellaneous petitions, if any. In this regard, if any doubt arises, the Court Officer/Scrutiny Officer may contact the Section Officer of the New Filing (Writ/Civil/Criminal/O.S. Wing) over telephone. The Court Officer/Scrutiny Officer may also contact the Assistant Registrar/Deputy Registrar In charge of New Filing Section, if any doubt arises, in this regard to scrutiny. Then the said Court Officer/ Scrutiny Officer and the Court Master/s shall take the papers to the residence of the Hon'ble Judge/Judges, before whom the House Motion is permitted to be moved, punctually in time. Thereafter, if any draftable order is passed by the Hon'ble Judge/s, the said Court Officer/Scrutiny Officer shall draft the same and get it typed and approve the same and also issue copies as per Rules. The Officer concerned shall inform about the order that is passed in the matter to the Hon'ble Registrar (Judicial) as well as the Filing Section concerned

REGISTRAR (JUDICIAL) 1

- The P.S. to Hon'ble Registrar General
- 2. The P.S. to Hon'ble Registrar (Administration)
- 3. The P.S. to Hon'ble Registrar (I&T-cum -CPC) (With a request to direct the concerned to upload the Office Order to the Official Website of High Court)
- 4. The P.S. to Hon'ble Registrar (Protocol)
- 5. The Principle secretary to the Hon'ble The Acting Chief Justice.6. Sri A.V.Raghava Swamy, Dy. Registrar (7901625182)
- 7. Sri.C.V. Mallikarjuna Varma, Vacation Officer/Deputy Registrar (9849075960)
- 8. Sri.P.Venkata Ramana., VacationOfficer/Asst registrar(7901625189)
- 9. Sri E. Kameswara Rao, Vacation Officer/Asst. Registrar (7901625190)
- 10. M. Ramesh Babu, Vacation Officer/Asst. Registrar (7901625300)
- 11. The Section Officer, Posting Section (7901625186)
- 12. The Section Officer, Court Officer Section (8500682170)
- 13. The Section Officer, Court Master Section (7901625250)
- 14. The Section Officer, Current section (8019882188)
- 15. The Section Officer, Special Cell Section (9959738599)
- 16. The Section Officer, Writ Wing
- 17. The Section Officer, Civil wing
- 18. The Section Officer, Criminal Wing
- 19. The Section Officer, O.S. Wing
- 20. The Overseer, Overseer Section (79016252299)

(7901625299)

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